

**CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 18.12.2020.**

AFTERNOON SESSION AT 1.00 P.M.

1. CC 986/2014
2. CC 1708/2014
3. CC 1712/2017
4. CC 1093/2018
5. CC 680/2016
6. CC 1376/2017
7. CC 1377/2017
8. CC 1378/2017
9. CC 102/2018
10. CC 105/2018

EVENING SESSION AT 5.00 P.M

1. CC 770/2013
2. CC 641/2015
3. CC 33/2016
4. CC 1891/2016

Hosakote

Dated: -17.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **18.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 283/2012	21. OS 109/2012
2. OS 293/2017	22. OS 293/2013
3. OS 293/2018	23. OS 91/2018
4. OS 139/2019	24. OS 237/2018
5. OS 217/2019	25. OS 349/2018
HEARING	26. OS OS 25/2019.
6. Cr 99/2020 T S Halli P S	27. OS 63/2019
7. Cr 101/2020 NGPS	28. OS 273/2019
8. Crl.Misc 243/2020	29. OS 91/2020
9. Crl.Misc 245/2020	30. OS 93/2020
10. Crl.Misc 258/2020	31. OS 271/2020
11. Crl.Misc 261/2020	32. OS 287/2020
12. Crl.Misc 262/2020	33. OS 301/2020
13. Crl.Misc 263/2020	Anjinamma Vs Anjinappa
14. OS 339/2016	ARGUMENTS
15. OS 201/2019	34. OS 192/2006
16. OS 258/2020	35. OS 13/2012
17. OS 272/2020	ORDERS
18. FDP 9/2018	36. Crl.Misc 68/2020
19. Misc 4/2020	37. Crl.Misc 207/2020
20. Misc 13/2020	38. Crl.Misc 209/2020
	39. Crl.Misc 216/2020
	JUDGMENTS
	40. OS 227/2019

Hosakote
17.12.2020

Calicut
17/12/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 18.12.2020 at 2.45 PM

HEARING

1. Crime 365/2020 HPS
2. Crl. Misc. 217/2019
3. Crl. Misc. 42/2020
4. Crl. Misc. 150/2020
5. Crl. Misc. 268/2020
6. Crl. Misc. 287/2020
7. Crl. Misc. 288/2020
8. Crl. Misc. 297/2020 (Priya V/s CMC)
9. PCR 197/2020 (Chandrappa Vs. Munikumar)
10. OS 20/2016
11. OS 146/2016
12. OS 38/2019
13. OS 274/2020
14. CC 464/2017
15. CC 1360/2017
16. CC 1472/2017
17. CC 1108/2018
18. CC 1559/2018
19. CC 1635/2018
20. CC 2499/2019

Hosakote

Dated: 17.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

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